

[Print](#)**Defective Case Register from 2026-07-03 to 2026-07-03**

| Sl.NO. | Filing No           | Advocate for Petitioner/Caveator | Date of objection | Defects as per S.R.                                                                                                                                                                                 |
|--------|---------------------|----------------------------------|-------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1      | D-CONTC/27334/2026  | ADV.                             | 2026-07-03        | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED<br>i) Page mark of the index not tally with book mark.ii) For further S.R. after filing of the order dtd.04-04-2025 passed in wp(c) 19569/2025. |
| 2      | D-WP(C)/29531/2026  | BIKRAM CHANDRA GHADEI            | 2026-07-03        | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED<br>Name of petitioner no. 1 not correct. Petitioner no. 15 not mentioned in CT                                                           |
| 3      | D-BLAPL/19777/2026  | BHABANI SHANKAR DASPARIDA        | 2026-07-03        | .Subject Code Not Furnished .                                                                                                                                                                       |
| 4      | D-CONTC/20371/2026  | ADV.                             | 2026-07-03        | 1. Annexures-1 and 2 not properly page marked in Index,as per record.2. Date of order under Annexure-1 does not tally with Index                                                                    |
| 5      | D-CRLMC/18776/2026  | ARUP KUMAR BARIK                 | 2026-07-03        | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.<br>1. As per Index, Annexures-1 to 5 not described in the petition.2. Page nos.9 to 15 not neat and legible.                                          |
| 6      | D-RSA/27257/2026    | AJIT CHANDRA MOHAPATRA           | 2026-07-03        | 1.Period of Delay 19 days.I.A for condonation of delay Not Filed.                                                                                                                                   |
| 7      | D-WP(C)/28368/2026  | DURGA PRASAD PANIGRAHI           | 2026-07-03        | 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.<br>11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.<br>Page 20 not neat.Name of the Adv not mentioned capital letter in the v.nama.              |
| 8      | D-WP(C)/29133/2026  | KALLOL GHOSH                     | 2026-07-03        | 1. In declaration under affidavit,no. of paragraphs not furnished 2.Subject Code Not Furnished .                                                                                                    |
| 9      | D-MATA/28455/2026   | SAMIR KUMAR MISHRA               | 2026-07-03        | Period of Delay 82 days                                                                                                                                                                             |
| 10     | D-WP(C)/28633/2026  | SIDHANT DWIBEDI                  | 2026-07-03        | 1 .Page no-1 not available in petition.                                                                                                                                                             |
| 11     | D-WP(C)/28279/2026  | AYODHYA NATH LENKA               | 2026-07-03        | 20-VERNACULAR CERTIFICATE NOT FURNISHED.<br>Name of petitioner not correct index                                                                                                                    |
| 12     | D-ABLAPL/19176/2026 | SITIKANT MISHRA                  | 2026-07-03        | Executants filed two same v.nama                                                                                                                                                                    |
| 13     | D-WP(C)/27888/2026  | KSHIROD KUMAR ROUT               | 2026-07-03        | 1. Annexure-1 not attested. 2. In annexure-15, mentioned letter dated 20.02.19 instead of 20.12.19                                                                                                  |

|    |                     |                          |            |                                                                                                                                                                                                                                                  |
|----|---------------------|--------------------------|------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 14 | D-CMP/29080/2026    | JAGABANDHU SAHU          | 2026-07-03 | Age of parties not mentioned.                                                                                                                                                                                                                    |
| 15 | D-CONTC/28253/2026  | ADV.                     | 2026-07-03 | 1. Copy of receipt not filed.                                                                                                                                                                                                                    |
| 16 | D-RVWPET/27082/2026 | SATYABRATA MOHANTY,A.G.A | 2026-07-03 | 1. Period of Delay 88 days delay 2. Complete c. copy of impugned order in WA no. 2459/2024 not filed. i) Page mark not properly. ii) c. copy of complete cause title in WA no. 2459/2024 not filed. iii) Put up for SR after removal of defects. |
| 17 | D-ABLAPL/19658/2026 | NETRANANDA BISWAL        | 2026-07-03 | 20-VERNACULAR CERTIFICATE NOT FURNISHED.                                                                                                                                                                                                         |
| 18 | D-BLAPL/19029/2026  | CHANDRAMANI DASH         | 2026-07-03 | Page No. Not correctly furnished.                                                                                                                                                                                                                |
| 19 | D-CONTC/22061/2026  | ADV                      | 2026-07-03 | 1.c. copy of order filed. (Incomplete) i) District of op not furnished. ii) Reference certificate not furnished.                                                                                                                                 |
| 20 | D-WP(C)/27755/2026  | PRIYA RANJAN SAHOO       | 2026-07-03 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED<br><br>Signature of Petitioner not signed in V.nama.                                                                                                                                         |
| 21 | D-CRLMP/18368/2026  | PRITAM KUMAR MOHANTY     | 2026-07-03 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED                                                                                                                                                                                       |
| 22 | D-WP(C)/28298/2026  | OM SWARUP                | 2026-07-03 | 1. Name of OP No.2 be deleted from CT. only Designation to be mentioned.                                                                                                                                                                         |
| 23 | D-BLAPL/19395/2026  | AKSHYA KUMAR SAHOO       | 2026-07-03 | 14-NOT PROPERLY INDEXED.<br><br>Pending Lower Court case mentioned in Application not tally with the Rejection order.                                                                                                                            |
| 24 | D-ABLAPL/19771/2026 | LINGARAJ SARANGI         | 2026-07-03 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED                                                                                                                                                                                              |
| 25 | D-WP(C)/27883/2026  | PADMALAYA MOHAPATRA      | 2026-07-03 | 1.At page no 54 not marked as Annexure-8<br>2..Receipt Showing Serv.copy To cg not Filed.                                                                                                                                                        |
| 26 | D-ABLAPL/19391/2026 | AMLAN SHAKTI PAUL        | 2026-07-03 | 4-AFFIDAVIT/VERIFICATION NOT PROPER.<br>20-VERNACULAR CERTIFICATE NOT FURNISHED.<br><br>1. Name of the deponent in affidavit does not tally with Solemnly affirmation para.                                                                      |
| 27 | D-ABLAPL/19620/2026 | AMIT KUMAR SAHU          | 2026-07-03 | 1. Pet. being minor not properly represented in CT.                                                                                                                                                                                              |
| 28 | D-WP(C)/29653/2026  | KANANBALA ROY CHOUDHURY  | 2026-07-03 | Page mark not correctly,page 34 marked twice.                                                                                                                                                                                                    |
| 29 | D-MATA/28622/2026   | RABINDRANATH BARIK       | 2026-07-03 | Vakalatnama properly stamped, Executed and accepted- not properly stamped                                                                                                                                                                        |
| 30 | D-CRLA/18527/2026   | DEVASHIS PANDA           | 2026-07-03 | 1 Name of lower court not mentioned in Appeal Memo.                                                                                                                                                                                              |

|    |                     |                          |            |                                                                                                                                                                                                                                                |
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| 31 | D-WP(C)/28174/2026  | LALITENDU MISHRA         | 2026-07-03 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED                                                                                                                                                                                            |
| 32 | D-ABLAPL/19554/2026 | RAKESH RANJAN DASH       | 2026-07-03 | 1. Pet. No.2 being minor not represented by legal guardian.                                                                                                                                                                                    |
| 33 | D-WP(C)/29057/2026  | DR. JITENDRA KUMAR LENKA | 2026-07-03 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED<br>1. Ann.7 not attested                                                                                                                                                                   |
| 34 | D-CONTC/29757/2026  | ADV                      | 2026-07-03 | Name of op not correct.                                                                                                                                                                                                                        |
| 35 | D-CRLMC/19441/2026  | SUSANTA KUMAR BARAL      | 2026-07-03 | 20-VERNACULAR CERTIFICATE NOT FURNISHED.                                                                                                                                                                                                       |
| 36 | D-STREV/29155/2026  | RAJESH TRIPATHY          | 2026-07-03 | further SR after filling of c copy with receipt of order                                                                                                                                                                                       |
| 37 | D-CRLMP/19367/2026  | LINGARAJ SARANGI         | 2026-07-03 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED<br>11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.<br>Page nos.38 and 50 not neat                                                                                                            |
| 38 | D-BLAPL/18325/2026  | SWARAJ PATEL             | 2026-07-03 | Name and address of victims mother and sister be redacted from page No.32 and 33.Name and address of victims father be redacted from page no.48.                                                                                               |
| 39 | D-BLAPL/19823/2026  | RAMESH CHANDRA MAHARANA  | 2026-07-03 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED<br>. Subject code incorrectly furnished in Assessment slip.                                                                                                                                |
| 40 | D-BLAPL/19420/2026  | PRANAB KUMAR DAS         | 2026-07-03 | 14-NOT PROPERLY INDEXED.<br>1.Pagination and Annexure-1 not mentioned in Rejection order. 2.Annexure-1 mentioned in Index wrongly furnished in averment.                                                                                       |
| 41 | D-TRPCRL/19704/2026 | SANJIB KUMAR BHANJADEO   | 2026-07-03 | annex-1 not properly visible                                                                                                                                                                                                                   |
| 42 | D-CRLMC/19542/2026  | BIJAY KUMAR MOHANTY      | 2026-07-03 | 1. Date of F.I.R. under Annexure-2 does not tally with Index.2. C.Copy of impugned order dated 15.04.2026 vide Annexure-3 to be filed.                                                                                                         |
| 43 | D-ABLAPL/19550/2026 | PRANAB RANJAN CHHATOI    | 2026-07-03 | 1. Mob. No. of Informant in Page 11 and 19 be redacted. 2. Name of Victim in page 11 be redacted. Resubmit for SR after removal of defects.                                                                                                    |
| 44 | D-MACA/28383/2026   | DHANESWAR BEHERA         | 2026-07-03 | further SR after filling of c copy                                                                                                                                                                                                             |
| 45 | D-CRLA/15157/2026   | SUDEEP KUMAR BOSE        | 2026-07-03 | AU fee Rs.16.50/- to be paid on c.copy of judgement. 2.Name of the Informant / victim with address reflected in v.nama. 3.Cause Title not properly furnished 4.Code not furnished in C.T. 5. Ref. certificate and address to the Hon ble court |

|    |                     |                         |            |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |
|----|---------------------|-------------------------|------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|    |                     |                         |            | not furnished. 6. As per index annex.1 not furnished. 7. Being aggrieved not properly furnished in the appeal petition. 8. Grounds not alphabetically furnished. 5. victim college name and grand father with relative name reflected in the 6 7 and 9. 9. Victim name and address reflected in the affidavit and she is the deponent in the affidavit. 10. Name of the victim college, Informant name with address and relative name reflected in the Judgement, deposition and charge sheet be kept in cover. |
| 46 | D-WP(C)/29103/2026  | RASMITA SWAIN           | 2026-07-03 | paragraphs not correctly furnished in declaration.                                                                                                                                                                                                                                                                                                                                                                                                                                                              |
| 47 | D-ABLAPL/17150/2026 | DEBASIS SAHOO           | 2026-07-03 | Page No. 7 8 and 10 not legible                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |
| 48 | D-BLAPL/19407/2026  | SUNIL KUMAR PANDA       | 2026-07-03 | Paragraphs not properly mentioned in declaration of affidavit.                                                                                                                                                                                                                                                                                                                                                                                                                                                  |
| 49 | D-CONTC/22599/2026  | ADV.                    | 2026-07-03 | 1. Date of disposed of at the top of the cause title not furnished. 2. Paragraph no. not correctly furnished in declaration.                                                                                                                                                                                                                                                                                                                                                                                    |
| 50 | D-CRLA/18525/2026   | DEVASHIS PANDA          | 2026-07-03 | 1. Court Fee Rs 6/- not paid 2. Index not properly page mark as per Annexures.                                                                                                                                                                                                                                                                                                                                                                                                                                  |
| 51 | D-WP(C)/27833/2026  | AYODHYA NATH LENKA      | 2026-07-03 | 20-VERNACULAR CERTIFICATE NOT FURNISHED.                                                                                                                                                                                                                                                                                                                                                                                                                                                                        |
| 52 | D-CONTC/22603/2026  | ADV.                    | 2026-07-03 | 1. Date of disposed of at the top of the cause title not furnished. 2. Paragraph no. not correctly furnished in declaration. 2. As per record, Annexure-6 not properly page marked.                                                                                                                                                                                                                                                                                                                             |
| 53 | D-WP(C)/29158/2026  | BIKRAM CHANDRA GHADAI   | 2026-07-03 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED                                                                                                                                                                                                                                                                                                                                                                                                                                                             |
| 54 | D-CONTC/28628/2026  | ADV.                    | 2026-07-03 | i) Year of the wp(c ) not correct in synopsis. ii) Date of order mentioned in para-6 not correct.                                                                                                                                                                                                                                                                                                                                                                                                               |
| 55 | D-ABLAPL/19661/2026 | JYOTIRMAYA SAHOO        | 2026-07-03 | 1. Signature of Petitioner and Advocates not found in Vakalatnama.                                                                                                                                                                                                                                                                                                                                                                                                                                              |
| 56 | D-BLAPL/19826/2026  | ARUN KUMAR DAS          | 2026-07-03 | 7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED.<br>1. Signature of the petitioner in V.nama does not tally with cause title.                                                                                                                                                                                                                                                                                                                                                                            |
| 57 | D-WP(C)/28080/2026  | SUSHREE SANGITA PASAYAT | 2026-07-03 | 1. In cause title, profession of Petitioner-1 wrongly furnished 2.. Subject Code incorrectly Mentioned                                                                                                                                                                                                                                                                                                                                                                                                          |
| 58 | D-ABLAPL/19664/2026 | JYOTIRMAYA SAHOO        | 2026-07-03 | 1. Synopsis and Date chart not found in Index.                                                                                                                                                                                                                                                                                                                                                                                                                                                                  |
| 59 | D-WP(C)/29331/2026  | LAXMIKANTA TRIPATHY     | 2026-07-03 | annexure-3 and page nos 36 to 39 not neat                                                                                                                                                                                                                                                                                                                                                                                                                                                                       |
| 60 | D-WP(C)/29012/2026  | SUDHIR KUMAR MALLICK    | 2026-07-03 | Page no. 15 not neat.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           |

|    |                     |                      |            |                                                                                                                                                                                                                          |
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| 61 | D-TRPCRL/19344/2026 | ARIJEET MISHRA       | 2026-07-03 | name of informant redacted from FIR and annexures kept in cover                                                                                                                                                          |
| 62 | D-WP(C)/27890/2026  | KSHIROD KUMAR ROUT   | 2026-07-03 | 1. F.I.R date wrongly furnished in index at Annexure-1 2. Registration certificate not furnished as mentioned in Annexure-2 3. Complete F.I R copy not filled                                                            |
| 63 | D-BLAPL/19390/2026  | DILLIP KUMAR MOHANTY | 2026-07-03 | Name and details of Informant/family member mentioned in Annexure-1 need not be disclose and kept in closed envelop.                                                                                                     |
| 64 | D-MATA/29120/2026   | RAJESH RANJAN SAHOO  | 2026-07-03 | Period of Delay 69 days 2.Code not indicated 3.good ground certificate not furnished                                                                                                                                     |
| 65 | D-WP(C)/28066/2026  | DEVI PRASAD DASH     | 2026-07-03 | 1. Annexure-4 not attested 2. Page no 25 26 not marked as Annexure-5 and 6 and also not attested. 3, In v. nama, name and address of the petitioner not correctly furnished                                              |
| 66 | D-WP(C)/28835/2026  | SAMIR KUMAR MISHRA   | 2026-07-03 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                                                                                                |
| 67 | D-ABLAPL/19009/2026 | SUDEEP KUMAR SARANGI | 2026-07-03 | page no.10 partially legible                                                                                                                                                                                             |
| 68 | D-WP(C)/29529/2026  | HRUDANANDA MOHAPATRA | 2026-07-03 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED<br><br>Page 104 to 106 135 177 178 to 180 and 182 not neat. |
| 69 | D-CRLMC/19512/2026  | ANAM CHARAN PANDA    | 2026-07-03 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition.<br><br>1. Put up for further S.R.                                                                                       |
| 70 | D-CONTC/24213/2026  | ADV.                 | 2026-07-03 | 1.Period of Delay 282 days delay.                                                                                                                                                                                        |
| 71 | D-WP(C)/29652/2026  | BUDHIRAM DAS         | 2026-07-03 | Page 25 26 27 29 31 39 66 and 67 not properly scanned and legible                                                                                                                                                        |
| 72 | D-CRLA/18530/2026   | DEVASHIS PANDA       | 2026-07-03 | 1 Name of lower court not mentioned in Appeal memo.                                                                                                                                                                      |
| 73 | D-ABLAPL/19660/2026 | AMLAN SHAKTI PAUL    | 2026-07-03 | 1. Ann. No. wrongly mentioned in Para 5.                                                                                                                                                                                 |
| 74 | D-BLAPL/19397/2026  | SASWATA PATNAIK      | 2026-07-03 | 8-CAUSE TITLE NOT IN ORDER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED<br><br>1.Para-5 of the Affidavit not properly mentioned. 2..mobile Phone Numbers Of All The Signing Advocates Not Indicated       |
| 75 | D-CONTC/28478/2026  | RAMA KRISHNA BISOI   | 2026-07-03 | 1.Xerox of order filed without 2nd page of cause title in wp (c) 2. i) District of op not mention in cause title. ii) wp (c) no. not mention in reference                                                                |

|    |                     |                             |            |                                                                                                                                                                                                                                                                                                                                                  |
|----|---------------------|-----------------------------|------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|    |                     |                             |            | certificate. iii) 2nd page of cause title in wp (c) not filed (page no 7 ).                                                                                                                                                                                                                                                                      |
| 76 | D-WP(C)/28365/2026  | ROUNAK PANDA                | 2026-07-03 | 1. Ann.4 not attested                                                                                                                                                                                                                                                                                                                            |
| 77 | D-WP(C)/29233/2026  | NIRANJAN NAYAK              | 2026-07-03 | Page no. 13 15 not neat.                                                                                                                                                                                                                                                                                                                         |
| 78 | D-CONTC/20139/2026  | ADV.                        | 2026-07-03 | 1. Synopsis and date chart not alphabetic paginated in Index.2. Annexure-1 not properly page marked in Index,as per record.                                                                                                                                                                                                                      |
| 79 | D-WP(C)/29496/2026  | DEBENDRA KUMAR SAHOO, A.G.A | 2026-07-03 | 1. Date of order of Ann.1 in Index not correct                                                                                                                                                                                                                                                                                                   |
| 80 | D-ABLAPL/19486/2026 | DHANANJAYA MUND             | 2026-07-03 | Page No. 10 and 11 not legible.                                                                                                                                                                                                                                                                                                                  |
| 81 | D-CRLMC/19451/2026  | PUJARANI MUDULI             | 2026-07-03 | 1 lower Record not mentioned in cause title as well as prayer part.                                                                                                                                                                                                                                                                              |
| 82 | D-CONTC/23045/2026  | ADV.                        | 2026-07-03 | 1. Reference Certificate not correctly furnished.                                                                                                                                                                                                                                                                                                |
| 83 | D-ABLAPL/19663/2026 | SUSANT KUMAR JENA           | 2026-07-03 | 1. Synopsis and Date Chart not page marked.                                                                                                                                                                                                                                                                                                      |
| 84 | D-ABLAPL/19147/2026 | MANORANJAN DAS              | 2026-07-03 | Page No. Not correctly furnished.                                                                                                                                                                                                                                                                                                                |
| 85 | D-WP(C)/29630/2026  | BIPLABA MOHANTY             | 2026-07-03 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED                                                                                                                                                                                                                                                                                              |
| 86 | D-WP(C)/28071/2026  | SURYA NARAYAN SATPATHY      | 2026-07-03 | .Subject Code incorrectly Mentioned                                                                                                                                                                                                                                                                                                              |
| 87 | D-CONTC/29239/2026  | ADV.                        | 2026-07-03 | 1. Page no.6 not proper placed on record.2. Page no.7 filed a twice.                                                                                                                                                                                                                                                                             |
| 88 | D-CRLMP/19507/2026  | DEBABRATA RATH              | 2026-07-03 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition.<br><br>Annexure -1 and 2 be kept in cover.                                                                                                                                                                                                      |
| 89 | D-WA/27433/2026     | SWATISMITA PATI             | 2026-07-03 | District of R-1 not furnished in cause title.                                                                                                                                                                                                                                                                                                    |
| 90 | D-CONTC/28049/2026  | PRASANTA KUMAR JENA         | 2026-07-03 | 1. Paragraph no. not correctly furnished in declaration.                                                                                                                                                                                                                                                                                         |
| 91 | D-BLAPL/19402/2026  | DHANANJAYA MUND             | 2026-07-03 | 1.Pending Lower Court case and Court name mentioned in Application not tally with the Rejection order. 2.Annexure-2 mentioned in Index not furnished in averment. 3.Wrongly mentioned Annexure-2 instead of Annexure-3 in para-10 of the Application. 4.Name of the petitioner No.2 mentioned in C.title not tally with signature put in V.nama. |
| 92 | D-RVWPET/21164/2026 | BIBHU PRASAD DAS            | 2026-07-03 | 8-CAUSE TITLE NOT IN ORDER.<br><br>1. Period of Delay 307 days delay. 2. Legible copy of page no. 44 45 are to be filed.                                                                                                                                                                                                                         |

|     |                     |                          |            |                                                                                                                                                                                                                                                                                                                                            |
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| 93  | D-BLAPL/19070/2026  | ABHILASH MISHRA          | 2026-07-03 | Name AND Details of Victim/Informant mentioned in Petition need not be disclosed and kept in closed cover.                                                                                                                                                                                                                                 |
| 94  | D-WP(C)/29457/2026  | PADMANAV BHUTIA          | 2026-07-03 | .Receipt Showing Serv.copy To cg not Filed.                                                                                                                                                                                                                                                                                                |
| 95  | D-CONTC/20140/2026  | ADV.                     | 2026-07-03 | 1. Synopsis and Date chart not alphabetic paginated in Index.2 Annexures-1 and 2 not properly page marked in Index,as per record.                                                                                                                                                                                                          |
| 96  | D-ABLAPL/19767/2026 | SATYA RANJAN MOHAPATRA   | 2026-07-03 | i) Page no. 12 and 13 not legible. ii)Page no. 18 not neat and legible.                                                                                                                                                                                                                                                                    |
| 97  | D-BLAPL/19775/2026  | HARI KRUSHNA PANIGRAHI   | 2026-07-03 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition.<br><br>1. As per standing order no 02/2026, the Original un redacted version of F.I.R copy,Chargesheet copy and statements if any be kept on sealed cover and photo copy of redacted version of the same be submitted for S.R there after |
| 98  | D-CONTC/28907/2026  | ADV                      | 2026-07-03 | Contc no. not mention in reference certificate                                                                                                                                                                                                                                                                                             |
| 99  | D-WP(C)/29351/2026  | MADHUMITA PANDA          | 2026-07-03 | 4-AFFIDAVIT/VERIFICATION NOT PROPER.<br>19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED<br><br>Paragraph not mentioned in the affidavit.Page 47 not neat. 2..Receipt Showing Serv.copy To cg not Filed.                                                                                                                         |
| 100 | D-CONTC/28591/2026  | AKHAND                   | 2026-07-03 | Code Not furnished. 1. Date of disposed of at the top of the cause title not furnished.2. Reference Certificate not furnished.                                                                                                                                                                                                             |
| 101 | D-WP(C)/27509/2026  | SIDHARTHA MISHRA         | 2026-07-03 | 1-COURT FEE IS DEFICIENT.<br><br>Rs. 18/- to be paid.                                                                                                                                                                                                                                                                                      |
| 102 | D-WP(C)/29134/2026  | KALLOL GHOSH             | 2026-07-03 | 1. In declaration under affidavit,no. of paragraphs not furnished. 2.Subject Code Not Furnished .                                                                                                                                                                                                                                          |
| 103 | D-BLAPL/19806/2026  | PRAMOD KUMAR JENA        | 2026-07-03 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition.<br><br>Annexure be kept in envelop.                                                                                                                                                                                                       |
| 104 | D-ABLAPL/14995/2026 | ALOK KUMAR MOHAPATRA     | 2026-07-03 | i) The name Monalisha be redacted from page 11 12. ii) D- ABLAPL no. be mentioned on the sealed cover                                                                                                                                                                                                                                      |
| 105 | D-MATA/28986/2026   | SASANKA SEKHAR SATAPATHY | 2026-07-03 | 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.                                                                                                                                                                                                                                                                                      |
| 106 | D-WP(C)/28079/2026  | SUSHREE SANGITA PASAYAT  | 2026-07-03 | 1. In declaration under affidavit, no. of paragraphs not furnished. 2.Subject Code incorrectly Mentioned                                                                                                                                                                                                                                   |
| 107 | D-WP(C)/28081/2026  | JAYASHREE BISWAL         | 2026-07-03 | 1. In declaration under affidavit, no. of paragraphs wrongly furnished.                                                                                                                                                                                                                                                                    |

|     |                     |                          |            |                                                                                                                                                                                                        |
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| 108 | D-MACA/28456/2026   | ADAM ALI KHAN            | 2026-07-03 | 21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.<br>1. Period of Delay 26 days                                                                                                                       |
| 109 | D-ABLAPL/18926/2026 | DUSHMANTA KUMAR BISWAL   | 2026-07-03 | Page No.16 and 17 repeated twice.                                                                                                                                                                      |
| 110 | D-ABLAPL/18406/2026 | MANORANJAN MISHRA        | 2026-07-03 | i) annexure-2 written in 2 times in the petition.                                                                                                                                                      |
| 111 | D-CONTC/28640/2026  | ADV.                     | 2026-07-03 | i) Year of the wp(c) no. not correct in synopsis.ii) Date of order not correctly furnished in para-6 of the petition.                                                                                  |
| 112 | D-WP(C)/28778/2026  | PABITRA KUMAR NAYAK      | 2026-07-03 | 1. Case No. mentioned in Ann.1 of Index not correct.                                                                                                                                                   |
| 113 | D-WP(C)/29265/2026  | SHIBANI SHANKAR PRADHAN  | 2026-07-03 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED<br>11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.<br><br>Page 6 to 11 partly not neat. |
| 114 | D-ABLAPL/19455/2026 | PABITRA KUMAR DUTTA      | 2026-07-03 | 14-NOT PROPERLY INDEXED.<br>.Names In Capital Letters Of All The Signing Advocates Not Indicated                                                                                                       |
| 115 | D-CONTC/27425/2026  | ADV.                     | 2026-07-03 | 1. Synopsis and Date chart not alphabetic paginated in Index.2. Paragraph no. not correctly furnished in declaration.3. Page no.22 not neat.                                                           |
| 116 | D-WP(C)/27550/2026  | ASHUTOSH MOHAPATRA       | 2026-07-03 | 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.<br><br>Page marking not correct in petition as per index.Vnama not fill up correctly.                                                            |
| 117 | D-WP(C)/28419/2026  | ASHOK KUMAR SARANGI      | 2026-07-03 | 4-AFFIDAVIT/VERIFICATION NOT PROPER.<br>Serial no-4 affidavit in the I.A not correctly mentioned.                                                                                                      |
| 118 | D-WP(C)/29391/2026  | DHANESWAR BEHERA         | 2026-07-03 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.<br><br>Page 14 not neat.                                                                                                                                 |
| 119 | D-WP(C)/28131/2026  | SUBHRANSU BHUSAN MOHANTY | 2026-07-03 | Page 11 not available.                                                                                                                                                                                 |
| 120 | D-ABLAPL/19557/2026 | ASHOK KUMAR BEHERA       | 2026-07-03 | 1. Ann.2 page 21 and 22 not legible.                                                                                                                                                                   |
| 121 | D-CONTC/28053/2026  | PRASANTA KUMAR JENA      | 2026-07-03 | Put up for S.R. after properly page marked in Index.                                                                                                                                                   |
| 122 | D-BLAPL/19753/2026  | BIDYALOK MOHAPATRA       | 2026-07-03 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition.                                                                                                       |

|     |                     |                       |            |                                                                                                                                                                                                                                                                                                                                                            |
|-----|---------------------|-----------------------|------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|     |                     |                       |            | 1. As per standing order no 02/2026, the Original un redacted version of F.I.R copy,Chargesheet copy and statements if any be kept on sealed cover and photo copy of redacted version of the same be submitted for S.R there after                                                                                                                         |
| 123 | D-BLAPL/19430/2026  | BHARAT BHUSAN ROUTRAY | 2026-07-03 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition.<br><br>1.Name of College where the victim is prosecuting her study mentioned in Synopsis and para-2 of the petition be redacted. 2.Name of the Informant mentioned in page-10 and Victim in page-9-10 be redacted. Redacted legible copy of FIR be filed. |
| 124 | D-ITA/27164/2026    | SURYA PRATAP DEO      | 2026-07-03 | 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.<br><br>further SR after filling of receipt of order or furnish in petition                                                                                                                                                                                                                           |
| 125 | D-WP(C)/28942/2026  | SURYAKANTA DASH       | 2026-07-03 | Rs 50/- not paid in V.nama                                                                                                                                                                                                                                                                                                                                 |
| 126 | D-WP(C)/29644/2026  | ANJAN KUMAR BISWAL    | 2026-07-03 | 1. Incomplete Ann.1 filed. Put up for SR after filling of the same.                                                                                                                                                                                                                                                                                        |
| 127 | D-ABLAPL/19450/2026 | MANAS KUMAR CHAND     | 2026-07-03 | Petitioner No.1 not signed in V.nama.                                                                                                                                                                                                                                                                                                                      |
| 128 | D-CRLMC/19381/2026  | BIBEKANANDA BEHERA    | 2026-07-03 | 1. C.Copy of impugned order dated 12.05.2026 vide Annexure-7 to be filed.                                                                                                                                                                                                                                                                                  |
| 129 | D-WP(C)/29330/2026  | AMIYA KUMAR MOHANTY A | 2026-07-03 | .Subject Code incorrectly Mentioned                                                                                                                                                                                                                                                                                                                        |
| 130 | D-WP(C)/29761/2026  | ANINDYA KUMAR MISHRA  | 2026-07-03 | Page nos. 21 27 28 and 45 not neat.                                                                                                                                                                                                                                                                                                                        |
| 131 | D-WP(C)/29126/2026  | HRUDANANDA MOHAPATRA  | 2026-07-03 | page no.30 not neat                                                                                                                                                                                                                                                                                                                                        |
| 132 | D-ABLAPL/19311/2026 | KULADA NANDA DAS      | 2026-07-03 | 1.Name and details of Informant/family member mentioned in Annexure-1,2 need not be disclose and kept in closed envelop. 2.Redacted copy of Annexures be filed.                                                                                                                                                                                            |
| 133 | D-BLAPL/19785/2026  | LALIT KUMAR MAHARANA  | 2026-07-03 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.<br><br>Honble Court not tally with cause title and Rejection order.Page 16 and 17 not neat.                                                                                                                                                                                                                  |
| 134 | D-CRLMC/19896/2026  | SOUBHAGYA SWAIN       | 2026-07-03 | C.copy of annexure-1 not filed                                                                                                                                                                                                                                                                                                                             |